

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL PRINCIPAL BENCH,  
NEW DELHI**

**Company Appeal (AT) No.262 of 2019**

**IN THE MATTER OF:**

**Safeco Hygiene Films Pvt. Ltd. ...Appellant**

**Vs.**

**Loganmoy Ltd. Matheson Trust 1 Co.**

**(BVI) Ltd. & Ors. ...Respondents**

**Present:**

**For Appellant: Mr. Mohit Chaudhary, Kunal Sachdeva, Mr. Paras Mithal  
and Ms. Garima Sharma, Advocates**

**For Respondent: Ms. Meenakshi Arora, Sr. Advocate with Mr. Mohit  
D.Ram, Advocates**

**With**

**Company Appeal(AT) No. 263 of 2019**

**IN THE MATTER OF:**

**SBPL Polymers LLP. ...Appellant**

**Vs.**

**Loganmoy Ltd. Matheson Trust 1 Co.**

**(BVI) Ltd. & Ors. ...Respondents**

**Present:**

**For Appellant: Mr. Mohit Chaudhary, Mr. Kunal Sachdeva, Mr. Paras  
Mithal and Ms. Garima Sharma, Advocates**

**For Respondent: Ms. Meenakshi Arora, Sr. Advocate with Mr. Mohit  
D.Ram, Advocates**

**ORDER  
(Through Virtual Mode)**

**25.03.2021:** Due to paucity of time, these matters are adjourned.

Let these matters be fixed 'For Hearing' on **27<sup>th</sup> April, 2021.**

**[Justice Jarat Kumar Jain]**  
**Member (Judicial)**

**[Mr. Kanthi Narahari]**  
**Member (Technical)**

SC/Kam.